

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 109
(IB)-1626(PB)/2019

IN THE MATTER OF:

L & T Housing Finance Ltd.

..... Petitioners/Applicant

v.

Cosmopolitan Technofab Textiles Pvt. Ltd.

..... Respondents

Order Under Section 7 of Insolvency & Bankruptcy Code (CIRP)

Order delivered on 22.02.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

For the Respondent

Mr. Hitesh Chopra for R.P. along with R.P. Sh.
Harish Taneja

ORDER

List the matter for hearing on 23.03.2021.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)